

SCHEDULE II

FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

[Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

Date: 15.06.2022

To

Mrs. MUMMANENI VAZRA LAXMI.
The Liquidator
Flat No.107, V.V. Vintage Residency,
Somajiguda, Hyderabad – 500 082.
TELANGANA

From

Sujana Universal Industries Limited
4th Floor, Sai Shritha Meadows,
Plot No.345, Road No.7, Kakateeya Hills,
Madhapur, Hyderabad – 500 081.

Subject: Submission of proof of claim in respect of the liquidation of M/s. P.V.K Engineers Private Limited, Hyderabad. Under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

Sujana Universal Industries Limited, Hyderabad hereby submits this proof of claim in respect of the liquidation of M/s P.V.K Engineers Private Limited .The details for the same are set out below:

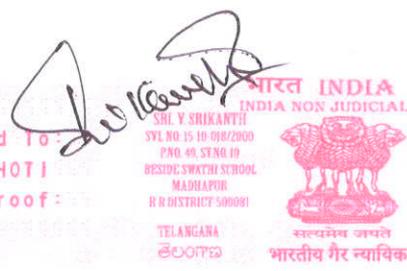
PARTICULARS		
1.	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	Sujana Universal Industries Limited CIN No:U29309TG1986PLC006714
2.	ADDRESS AND OPERATIONAL CREDITOR FOR CORRESPONDENCE	Sujana Universal Industries Limited 4 th Floor, Sai Shritha Meadows, Plot No.345, Road No.7, Kakateeya Hills, Madhapur, Hyderabad – 500 081. Info.suilt@gmail.com
3.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	PRINCIPAL:Rs. 14,20,000/- INTREST: NIL TOTAL CLAIM: Rs. 14,20,000/-



4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	Copy of Ledger Account
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	Not Applicable
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	12-06-2018 onwards
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NO
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHERS SECURITY	NO
8A.	WHETHER SECURITY INTEREST RELINQUISHED	NO
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NO
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED .	Bank of Baroda , SR Nagar Branch, Hyd A/c No:CA : 29910200002063 IFSC: BARBOSRNAGA (Fifth Character is zero)
11	LIST OUT/AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	Copy of Ledger Account

 
Signature of operational creditor or person authorised to act on his behalf <i>[Please enclose the authority if this is being submitted on behalf of the operational creditor]</i>
Name in BLOCK LETTERS : Rayachoti Sudheer
Position with or in relation to creditor : Authorised Signatory
Address of person signing : Sujana Universal Industries Limited 4 th Floor, Sai Shritha Meadows, Plot No.345, Road No.7, Kakateeya Hills, Madhapur, Hyderabad – 500 081.
*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

Phone No:
Sold To/Issued To:
SUDHEER RAYACHOTI
For Whom/ID Proof:
Self



JUN-16-2022 17:34:07

₹ 0000100/-
ZERO ZERO ZERO ZERO ONE ZERO ZERO

Affidavit
38163441655314447511-00016311
3816344 07/2013

AFFIDAVIT

I Sudheer Rayachoti, Currently residing at Villa No.71, Aparna Elixir Villas, Khajaguda, Puppalguda, Hyderabad -500104, do solemnly affirm and state as follows:

1. M/s. P.V.K Engineers Private Limited, the corporate debtor was, at liquidation commencement date, that is , the 09th day of June 2022, and still is, justly and truly indebted to us in the sum of **Rs. 14,20,000/- [Rupees Fourteen Lakhs Twenty Thousand Only]**.
2. In respect of my claim of the said sum or any part thereof, we have relied on the documents specified below:
We relied on the Ledger account of the corporate debtor and a **Copy of the Ledger Account is attached.**
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, we have not, nor have our partners or any of them ,nor has person, by my/our order, to my/our knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:

NIL

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the operational creditor which may be set-off against the claim.]

Solemnly, affirmed at Hyderabad on 15th day of June, 2022

Before me,

Notary / Oath Commissioner

VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of paragraph _ to _ of this affidavit are true and correct to my knowledge and belief nothing is false and nothing material has been concealed there from.

Verified at Hyderabad on 15th day of June, 2022

Deponent's signature
(Sudheer Rayachoti)

Deponent's signature
(Sudheer Rayachoti)

ATTESTED

SAILAJA OGIRALA
ADVOCATE & NOTARY
B.H.E.L, MIG-1110, R.C.Puram,
Hyderabad-502032. T.S. Cell: 9948292606
Commission Exp. On:24/6/2022



FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s P.V.K.ENGINEERS PRIVATE LIMITED

Sl.No.	Particulars	Details
1	Name of Corporate Debtor	P.V.K.ENGINEERS PRIVATE LIMITED
2	Date of Incorporation of Corporate Debtor	12/06/1991
3	Authority under which Corporate Debtor is Incorporated/ Registered	Register of Companies (ROC) - Hyderabad
4	Corporate Identity No. of corporate debtor	U29219TG1991PTC012787
5	Address of the registered office and principal office (if any) of corporate debtor (as per MCA)	8-3-293/B2/A/270/R/A/1PLOT NO. 270 E/A JUBILEEHILLS HYDERABAD ANDHRA PRADESH TG 500033 INDIA
6	Date of closure of Insolvency Resolution Process	09-06-2022
7	Liquidation commencement date of Corporate Debtor	09-06-2022 (However, Copy made available on 13-06-2022)
8	Name and registration number of the insolvency professional acting as Liquidator	Mummaneni Vazra Laxmi IBBI/IPA-001/IP-P00919/2017-2018/11526
9	Address and e-mail of the Liquidator as registered with the Board	Flat No. G-2, ENCEE Residency, Nagarjuna Nagar Colony, Yellarreddyguda, Hyderabad – 500073 Email id: emailtolak@gmail.com
10	Address & e-mail to be used for correspondence with the Liquidator	Flat No.107, V.V.Vintage Residency, Somajiguda, Hyderabad-500082 Email id: emailtolak@gmail.com
11	Last Date For Submission Of Claims	14-01-2022

Notice is hereby given that the National Company Law Tribunal Hyderabad has ordered the commencement of liquidation of the M/s. P.V.K.ENGINEERS PRIVATE LIMITED on 09-06-2022 (However, order made available on 13-06-2022).

The stakeholders of M/s P.V.K.ENGINEERS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 13-07-2022, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only.

All others may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 15-06-2022
Place: Hyderabad

Sd/-
Mummaneni Vazra Laxmi
Liquidator



Sujana Universal Industries Ltd - HO

18, Nagarjuna Hills, Panjagutta,
Hyderabad

CIN: L29309TG1986PLC006714

P V K Engineers Pvt Ltd

Ledger Account

8-3-293/B2/A/270/R/A/1,
Plot No.27, Jubileehills,
Hyderabad

1-Apr-2018 to 31-Mar-2019

Date	Particulars	Vch Type	Vch No.	Debit	Page 1 Credit
12-6-2018	To EBC Bearings India Ltd <i>Being the Amount paid to PVK Engineering Pvt.Ltd. by EBC Bearings (India) Ltd. on our behalf vide Ch.No.070568 Dt: 12.06.18</i>	Journal		15,00,000.00	
				15,00,000.00	
	By Closing Balance				15,00,000.00
				15,00,000.00	15,00,000.00



Sujana Universal Industries Limited - HO

#18, Nagarjuna Hills,
Panjagutta,
HYDERABAD

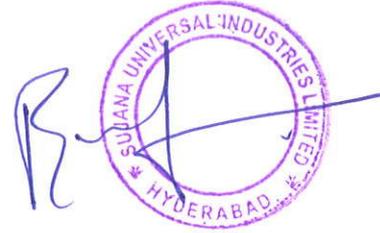
CIN: L29309TG1986PLC006714

P V K Engineers

Ledger Account

1-Apr-2019 to 31-Mar-2020

					Page 1	
Date	Particulars	Vch Type	Vch No.	Debit	Credit	
1-4-2019	To Opening Balance			15,00,000.00		
25-5-2019	By Cash - Head Office	Receipt			20,000.00	
26-7-2019	By Cash - Head Office	Receipt			30,000.00	
23-8-2019	By Cash - Head Office	Receipt			10,000.00	
28-9-2019	By Cash - Head Office	Receipt			20,000.00	
				15,00,000.00	80,000.00	
	By Closing Balance				14,20,000.00	
				15,00,000.00	15,00,000.00	



Sujana Universal Industries Ltd. - HO

Plot No.18 N.Hills
Punjagutta
HYDERABAD

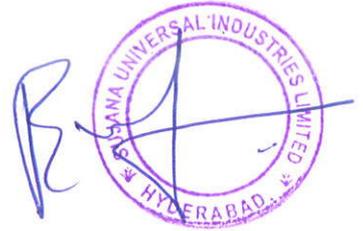
P V K Engineers
Ledger Account

1-Apr-2020 to 31-Mar-2021

Date	Particulars	Vch Type	Vch No.	Debit	Credit
1-4-2020	To Opening Balance			14,20,000.00	
	By Closing Balance				14,20,000.00
				14,20,000.00	14,20,000.00

Page 1

Credit

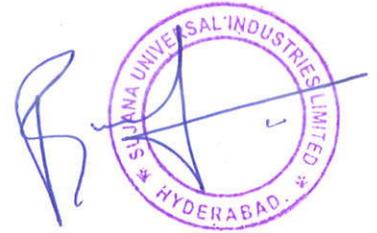


Sujana Universal Industries Limited - HO
24, Nagarjuna Hills, Panjagutta,
HYDERABAD

P V K Engineers
Ledger Account

1-Apr-2021 to 28-Mar-2022

Date	Particulars	Vch Type	Vch No.	Debit	Page 1 Credit
1-4-2021	To Opening Balance			14,20,000.00	
	By Closing Balance				14,20,000.00
				14,20,000.00	14,20,000.00





భారత ప్రభుత్వం
Government of India

భారత విశిష్ట గుర్తింపు ప్రాధికార సంస్థ
Unique Identification Authority of India

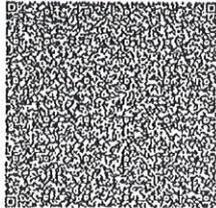
రిజిస్ట్రేషన్/ Enrolment No.: 0000/00723/32329

Download Date: 14/03/2021

To
సుధీర్ రాయచోటి
Sudheer Rayachoti
VILLA NO 71 APARNA ELIXIR VILLAS
KHAJAGUDA
PUPPALGUDA HYDERABAD
NEAR ORR
Khajaguda
Chitrapuri Colony
K.v. Rangareddy Telangana - 500104
9908200018

Issue Date: 13/03/2021

Signature Not Verified
Digitally signed by
Sudheer Rayachoti
DN: cn=Sudheer Rayachoti,
o=Unique Identification Authority of India,
c=IN, email=Sudheer.Rayachoti@uidai.gov.in,
date=2021.03.13 17:51:22
+05'30'



మీ ఆధార్ సంఖ్య / Your Aadhaar No. :
3943 3727 1778
VID : 9141 0042 9753 3786
నా ఆధార్, నా గుర్తింపు



భారత ప్రభుత్వం
Government of India



Download Date: 14/03/2021



సుధీర్ రాయచోటి
Sudheer Rayachoti
పుట్టిన తేదీ/DOB: 18/06/1980
పురుషుడు/ MALE

Issue Date: 13/03/2021

3943 3727 1778
VID : 9141 0042 9753 3786

నా ఆధార్, నా గుర్తింపు



Government of India



సమాచారం

- ఆధార్ ఒక గుర్తింపు మాత్రమే పౌరసత్వం కాదు
- సురక్షితమైన క్యూఆర్ కోడ్ / ఆన్లైన్ ఎక్స్ ఎం ఎల్ / ఆన్లైన్ ప్రామాణీకరణను ఉపయోగించి గుర్తింపును ధృవీకరించండి.
- ఇది ఎలక్ట్రానిక్స్ పద్ధతిలో వ్రాయబడిన లేఖ.

INFORMATION

- Aadhaar is a proof of identity, not of citizenship.
- Verify identity using Secure QR Code/ Offline XML/ Online Authentication.
- This is electronically generated letter.

- ఆధార్ దౌకవ్యాప్తంగా చెల్లుబాటు అవుతుంది.
- వివిధ ప్రభుత్వ మరియు ప్రభుత్వేతర సేవలను సులువుగా పొందటానికి ఆధార్ మీకు సహాయపడుతుంది.
- ఎల్లప్పుడూ మీ మొబైల్ నెంబర్ మరియు ఇమెయిల్ అడ్రస్ ఆధార్ లో అప్ డేట్ చేసి ఉంచండి
- ఎమ్. ఆధార్ ఆప్ ఉపయోగించండి. మీ ఆధార్ ను ఎల్లప్పుడూ మీ స్మార్ట్ ఫోన్ లో ఉంచండి.

- Aadhaar is valid throughout the country.
- Aadhaar helps you avail various Government and non-Government services easily.
- Keep your mobile number & email ID updated in Aadhaar.
- Carry Aadhaar in your smart phone – use mAadhaar App.

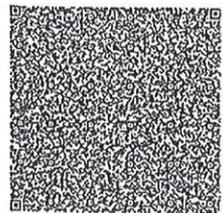


భారత ప్రభుత్వం
Unique Identification Authority of India



చిరునామా:
విల్లా నెం 71 అపర్నా ఎలిక్సర్ వీల్స, ఖాజాగూడ, ఓ.ఆర్.ఆర్ దగ్గర, పుప్పల్గుడా హైదరాబాద్, ఖాజాగూడ, కె.వి.రంగారెడ్డి, తెలంగాణ - 500104

Address:
VILLA NO 71 APARNA ELIXIR VILLAS,
KHAJAGUDA, NEAR ORR, PUPPALGUDA
HYDERABAD, Khajaguda, K.v. Rangareddy,
Telangana - 500104



3943 3727 1778
VID : 9141 0042 9753 3786

1947 | help@uidai.gov.in | www.uidai.gov.in



स्थायी लेखा संख्या /PERMANENT ACCOUNT NUMBER	
AACCS8630H	
नाम /NAME	
SUJANA UNIVERSAL INDUSTRIES LIMITED	
निगमन/बनने की तिथि /DATE OF INCORPORATION/FORMATION	
22-08-1986	
<i>P. A. Choudhary</i>	
मुख्य आयकर अधिकारी, आंध्र प्रदेश Chief Commissioner of Income-tax, Andhra Pradesh	





बैंक ऑफ़ बड़ौदा
Bank of Baroda

एस.आर नगर शाखा, हैदराबाद 500038
S R NAGAR BRANCH, HYDERABAD 500038
RTGS/NEFT IFSC CODE : BARB0SRNAGA

जारी की गई तारीख से तीन माह के लिए वैध / VALID FOR THREE MONTHS FROM THE DATE OF ISSUE

CBS

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D D M M Y Y Y Y

चालू खाता | CURRENT ACCOUNT

Pay _____ Or Bearer
या धारक को

Rupees रुपये

अदा करें

₹

खा. सं.
A/c. No. 29910200002063

For SUJANA UNIVERSAL INDUSTRIES LIMITED

CA/2012/MT

भारत की सभी शाखाओं पर सममूल्य पर देय
Payable at par at all branches in India

SRNAGA

Signatory Authority
Please sign above

⑈000051⑈ 500012022⑈ 202063⑈ 29

